

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-240(ND)/2017

IN THE MATTER OF:

M/s. Trustline Real Estates Pvt. Ltd.

.... Applicant/Petitioner

v.

M/s. Baya Waver Limited

.... Respondents

under Section 9

Order delivered on 09.02.2018

Coram:

R. Varadharajan

Hon'ble Member (J)

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Shantanu Parashar and Mr. Amitesh Raj,
Advocates

For the Respondent(s);

ORDER

By order of the Bench, the matter is listed for hearing on 09.03.2018.



(Nirmala Vincent)
Court Officer